

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:90
ANSWERED ON:02.12.2003
BOMB BLASTS IN MUMBAI
IQBAL AHMED SARADGI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether after Mumbai bomb blast in August, 2003. Centre has offered the Rapid Action Force to States to deal with violence;
- (b) whether there has been number of bomb blasts in Mumbai and other places in the months of August and September, 2003;
- (c) if so, the main organizations responsible therefore;
- (d) whether security forces have failed to check the increasing rise of bomb blasts in the country;
- (e) if so, the reasons therefore and the help and assistance provided to these States by the Centre;
- (f) whether any inquiry reports from State Government have been received by Centre; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

- (a): The Rapid Action Force (RAF) is meant for riots or riot like situations and the Force is accordingly deployed on requisition from the States to deal with such situations.
- (b): Except the twin bomb blasts on August 25, 2003 in Mumbai, no other cases of bomb blasts were reported during the months of August and September, 2003.
- (c): Laskar-e-Taiba (Let) is suspected to be responsible for the twin bomb blasts in Mumbai.
- (d) & (e): Sporadic incidents of bomb blasts by militants happen sometime but it can not be concluded that there is a general increase in such incidents. Central Security forces and the State Police Forces have performed fairly well in keeping militancy under reasonable control.
- (f): No, Sir.
- (g): Does not arise.